

(e) if not, the manner in which the Government propose to check such misuse ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) Defence Minister, Minister of State for Defence and the Deputy Minister of Defence are entitled to use VIP flights of the IAF for discharge of their official duties. Details about the journeys and expenditure are being compiled.

(b) A statement indicating outstanding dues towards former Ministers, including the former Prime Ministers for the unofficial journeys undertaken in IAF aircraft is enclosed.

(c) As a result of concerted efforts, an amount Rs. 121.07 crores has been realised in 1997-98. Special collection drives other than the regular collection process, are undertaken to clear the arrears.

(d) and (e) Except the Prime Minister, no other dignitary is authorised to use VIP flights of the IAF for non-official journeys.

Statement

S.No.	Name of the Minister	Amount Outstanding (in Rs.)	Period of pendency
1	2	3	4
1.	Shri C M Ibrahim Civil Aviation	28,13,333	Aug. 97
2.	Shri Kamalnath Environment & Forest	2,77,692	Jun 95
3.	Km Shelja Education & Culture	2,00,000	Feb 96
4.	Shri B Chaturvedi MOS (PMO)	7,83,333	Feb to Jul 96
5.	Shri PR Kumaramangalam Parliamentary Affairs	3,26,232	Oct 95
6.	Shri Matang Singh Parliamentary Affairs	13,05,000	Feb 98
7.	Shri V C Shukla Water Resources	4,60,336	May 94
8.	Shri P V R Naidu Water Resources	92,083	Nov 95
9.	Shri BS Ramoowalia Welfare	4,67,500	Dec 97
10.	Shri R L Bhatia External Affairs	3,35,849	Oct 95

1	2	3	4
11.	Late Shri Rajiv Gandhi Former Prime Minister	1,86,17,280	Jan to Feb 90
12.	Shri V P Singh Former Prime Minister	2,25,679	Oct 90
13.	Shri Chandrasekhar Former Prime Minister	5,91,31,476	Jul to Sep 91
14.	Shri P V Narasimha Rao Former Prime Minister	5,52,40,647	Oct. 95 to May 96
15.	Shri H D Deve Gowda Former Prime Minister	26,48,164	Dec 96
16.	Shri I K Gujral Former Prime Minister	3,95,986	Mar 98

Introduction of New Sleeper Class Coaches

3407. SHRI RAMESHWAR PAṬIDAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government contemplate to introduce Sleeper Class coaches having 4-Berth cabins and 2-Berth coupes with shutters even in day time removing side berths and middle berths from the existing SL class instead of the proposed composite First and SL class coaches; and

(b) if not, the manner in which the Government propose to solve the problem of the clientele of First Class with limited accommodation in the proposed composite class which is already extremely short of the First Class clientele due to phasing out of First Class ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir. A new design of coach with 2 upper class four berth cabins at one end and 56 sleeper class berths in the remaining II class portion is being developed. Such coaches will be introduced in service after successful development of a prototype coach.

(b) Does not arise.

Kottur-Harihar and Munirabad-Mehaboob Nagar Railway Lines

3408. SHRI H.G. RAMULU :
SHRI K. YERRANNAIDU :

Will the Minister of RAILWAYS be pleased to state :

(a) the amount earmarked in the railway budget of 1997-98 for Kottur-Harihar and Munirabad-Mehaboob Nagar railway lines.

- (b) the amount spent thereon. so far;
- (c) whether any diversion of allocated funds had been made; and
- (d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Rs. 5 crores for Kottur-Harihar and Rs. 0.01 crores for Munirabad-Mehaboob Nagar rail lines.

(b) to (d) The information is being collected and will be laid on the Table of the House.

Construction of Over/Under Bridges in Rajasthan

3409. SHRI RAMPAL UPADHYAY : Will the Minister of RAILWAYS be pleased to state :

(a) whether some proposals for construction of over/under bridges at level crossings have been submitted by the Government of Rajasthan for approval;

(b) if so, the action taken by the Union Government thereon;

(c) the details of over/under bridges under construction in the State ; and

(d) the funds allocated for construction of such bridges during 1995-96, 1996-97 and 1997-98 ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) The proposals received from the State Government are :-

1) Road Over Bridge in lieu of LC No. 85 & 220 at Baisgodam (Jaipur)	1) Road over Bridge commissioned on 19.1.96.
2) Road Over Bridge in lieu of LC No. 107 at Ringus	2) Railway's portion completed on 31.12.97. Work on approaches also completed.
3) Road Over Bridge in lieu of LC No. 238 at Sewar	3) Work is going on, 10% progress has been made.
4) Road Over Bridge in lieu of LC No. 109 at Kota	4) Detailed estimate sanctioned. Soil investigation work completed. General arrangement drawing is under progress.
5) Road Over Bridge in lieu of LC No. 87 in Dhar Ka Balaji at Jhotwara	5) Detailed estimate sanctioned. Contract for Railways portion of work has been awarded. State Govt. has also started work on approaches.
6) Road Over Bridge in lieu of LC No. 216 at Gateore Jagatpura Gandhinagar (Jaipur)	6) Detailed estimate sanctioned. Contract for Railway's portion of work awarded and work has been started.
7) Road Over Bridge in lieu of LC No. 28 at Kishangarh	7) Preliminary pre-requisites are yet to be fulfilled by State Govt. after which plan will be finalised and work will be considered for inclusion in Railway's Works Programme.
8) Road Over Bridge in lieu of LC No. 71/A at Hanumangarh on Suratgarh-Bhatinda section.	8) State Govt. yet to fulfil preliminary pre-requisites.
9) Road Over Bridge in lieu of LC No. C/209 near Basni station on Basni Salwas Sec. (Deposit Work)	9) State Govt. has not yet accepted the profile sketch and abstract estimate, as work is to be taken on deposit terms.
10) Road Under Bridge in lieu of LC No. C-38 on Jodhpur-Marwar Sec. near Pali-Marwar (Deposit work)	10) Railway has approved the profile sketch. Work to be taken on deposit terms. State Govt. yet to complete necessary formalities.
11) Road Under Bridge in lieu of LC No. C-3 on Poota 'C' Road between Rai-ka-bagh and Mahamandir near Jodhpur.	11) Work sanctioned in 1997-98. Railway portion of work completed. Progress on PWD's portion is 70%.